

ORDER


**Re: Situation arising due to outbreak of
the novel coronavirus (COVID-19)**

In continuation of Order No. 47/RG/Spl./Misc. dated 26.01.2021, Order/Notice No. 48/RG/Spl./Misc. dated 27.01.2021, Order No. 50/RG/Spl./Misc. dated 29.01.2021 and Order No. 51/RG/Spl./Misc. dated 02.02.2021 issued regarding limited physical hearing, the Hon'ble Administrative Committee has resolved that :

1. 'E-pass Portal' for physical hearing will be made operational on the website of the Hon'ble High Court w.e.f. 05.02.2021 (evening) after generation of Daily Cause List for 08.02.2021.
2. E-Pass will be authorized only for the courts nominated for physical hearing. It can be applied and downloaded from the "E-PASS Portal".
3. Registrar (Grouping) will be the Nodal Officer for resolution of all the issues in connection with processing and issuance of E-Pass. He will also ensure the compliance of "**STANDARD OPERATING PROCEDURE FOR LIMITED PHYSICAL HEARING IN THE HIGH COURT OF PUNJAB AND HARYANA**" issued vide Order No. 50/RG/Spl./Misc. dated 29.01.2021.
4. In Case, there is any inconvenience in downloading the E-pass, following Helpline Numbers will be made operational:

Mobile Numbers - 7087218394
 - 7087218395

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(Sanjiv Berry)
Registrar General
05.02.2021